

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16/07/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBAER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

① CIBI VISHNU COUNSEL FOR PETITIONER

② Mohammed Umar.k
for B. Dhanaraj Counsel for R2 - R3

③ Dr. K.S. Ravi Chandran, ACS
S. Mansilla Devi, ADV
N.K. Preetha, ADV For P, P2, P3

ORDER

At request of the parties, list this matter on 20.08.2019 for making final submissions.


(B.S.V.PRAKASH KUMAR)
Member (Judicial)